NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/492/ (IB)/2017

NAME OF THE PETITIONER(S)

: MAYUR WOVENS PVT LTD

NAME OF THE RESPONDENT(S)

: PALMETTO INDUSTRIES INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

No representation on behalf of both the parties. As seen in the previous order dated 4.7.2017, counsel for respondent handed over a cheque for Rs.4 lakhs to the counsel for petitioner as per the schedule of payment. For hearing submissions of both sides and for passing appropriate order, put up on 20.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)